

ITEM NO.103

COURT NO.15

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 272/2012

NEERAJ SUD & ANR.

Appellant(s)

VERSUS

JASWINDER SINGH (MINOR) & ANR.

Respondent(s)

WITH

C.A. No. 5526/2012 (XVII-A)

Date : 22-08-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE PANKAJ MITHAL

For Parties:

Mr. Rajesh Garg, Sr. Adv.  
Ms. Neha Matharoo, Adv.  
Mr. Mandeep Singh, Adv.  
Mr. Mahesh Kumar, Adv.  
Mr. Sudarshan Rajan, AOR  
Ms. Srishti Sharma, Adv.  
Mr. Ramesh Rawat, Adv.  
Mr. Rohit Bhardwaj, Adv.  
Mr. Hitain Bajaj, Adv.  
Mr. Ashutosh Gupta, Adv.  
Mr. Aryan Ahmed, Adv.

Mr. Amit Prasad, Adv.,  
Ms. Ruchika Prasad, Adv.  
Mr. Ayodhya Prasad, Adv.  
Ms. Chanya Jaitly, Adv.  
Mr. Mayank Kshirsagar, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard the learned counsel appearing for the parties.

Hearing concluded.

Judgment reserved.

Written submission be filed within one week from today.

(INDU MARWAH)  
AR-cum-PS

(NIDHI WASON)  
COURT MASTER (NSH)